

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) to (d). Life Insurance Corporation of India, General Insurance Corporation of India and Unit Trust of India have sold part of their share holding in India Cement Limited (ICL) to the India Tobacco Company (ITC) Group of Companies in September 1982. 32,64,770 shares of the face value of Rs. 5/- each were sold at a price of Rs. 50/- per share. The Institutions have sold the shares of India Cements Limited to the ITC Group of Companies in the long-term interest of ICL as also to facilitate as a sort of package for the revival Ashok Paper Mills which is a large sick company having two paper units and in which the Institutions have a large financial stake. The shares were sold to ITC following negotiations and in accordance with the normal practice of institution for sale of their shares and keeping in mind the overall long-term interest of ICL and Ashok Paper Mills and the stake of the institutions in these two companies.

#### Export of Iron ore through Paradip Port

1130. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) whether emphasis has been given by Government to increase the export of iron ore through Paradip port;

(b) if so, what are the steps taken by Government in this regard; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) to (c). The following efforts are being made by the Governments to improve the iron ore handling facilities at Paradip Port:—

(i) The expansion and modification of the iron ore handling plant at Paradip Port to increase the annual throughput to 4 million tonnes is expected to be completed by May, 1983.

(ii) Night navigation has been introduced to handle vessels during night time.

#### Tourist potentialities in Udaygiri, Ratnagiri and Lalitgiri

1131. SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his Ministry have taken steps to increase the tourist potentialities of Udaygiri, Ratnagiri and Lalitgiri in Orissa;

(b) whether any scheme has been formulated by the Central Government for the above purpose; and

(c) the programme proposed to be undertaken in 1983-84 to implement the above proposal?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHR KHURSHEED ALAM KHAN): (a) The Ministry has included Udaygiri, Lalitgiri and Ratnagiri in the travel circuit No. 1 in the State of Orissa for an integrated development as important tourist centres with a view to dispersing tourist traffic at traditional centres like Bhubaneswar, Puri and Konark.

(b) and (c). For development of these centres, the Central Department of Tourism has entrusted the work of preparation of Master-Plans (Land-use plan) to the Town and Country Planning Organisation of the Ministry of Works and Housing. The Town and Country Planning Organisation has completed the preliminary survey and commenced work on the preparation of Master Plan which are likely to be completed during the next financial year.

#### Accident of Chetak Helicopter of IAF near Gangtok in Sikkim

1132. SHRIMATI JAYANTI PATNAIK: Will the Minister of DEFENCE be pleased to state:

(a) the main factors that led to the accident of Chetak helicopters of Indian Air